NATIONAL CUMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23 2-2017. 01-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashak Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CP48/11	29/16	Hearing	397/398	Arun K Hitkari Vs.	

(Petitioner

SL.NO. NAME (IN CAPITAL)

PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

Hitkari Land and Finance (P) Ltd

Nighta Paul

Coursel en Petitioner.

Respondent)

ORDER

Counsel for petitioner is present. None appeared for Respondents. Notice ordered earlier was not issued. Registry is further directed to prepare notices and handover to the Counsel for petitioner to serve on the Respondents and to the Counsel appearing for Respondents. Posted to 04/04/2017.

Member (J)

Member (T)